

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

53(ND)/17

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
23.04.2018**

**NAME OF THE COMPANY: Sh. Satish Arora and Anr. V/s. M/s. A.R.M.I.  
Garment Associates Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 241-242**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	<b>For the Petitioner:</b>	None		
	<b>For the Respondent:</b>	None		

**ORDER**

No time left. Adjourned to 5<sup>th</sup> September, 2018.



**(Deepa Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**